HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad that on 22/04/2024 and 23/04/2024**

I

The Division Bench presided over by the **Hon'ble Shri. Justice R. G. Avachat** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by the **Hon'ble Shri. Justice Mangesh S. Patil.**

II

The **Hon'ble Shri. Justice R. G. Avachat** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

High Court, Appellate Side,)
)
Bombay.)
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)
)
Date : 16th April 2024)

By order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)